BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Shyamal Kumar Chakraborty -Vs-		
		Under Section		7
	,	IBC		
SI. No.	Representa	nation of Authorized Itive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
29	Subha	h ch Sarke	poh tioner	SullishelSack
2	Navneet	lal	Respondent	Novnedil Adv 5/10/12:

ORDER

Ld. Counsels for the petitioner as also respondents are present.

It appears from the records that petitioner has not complied with the provisions of section 9 (3) (b) and (c) of the Companies Act, 2013. He is directed to comply with the above provisions within 7 days.

Listed on 2nd November 2017.

≤d/-(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

5d/-